

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-514
IB-46/ND/2020
IA/6567/2023

IN THE MATTER OF:

GP GLocal Asphalt Pvt. Ltd.

.....Applicant

Vs.

Soni Commercial Enterprises Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 07.06.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Gautam Singhal, Mr. Rajat Chaudhary, Ms. Aastha
Vishnoi, Advs.

For the Respondent : Mr. Dinkar Kumar, Adv. for (OC)

ORDER

List the matter on **25.07.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)